

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1584 OF 2004

SUBHODKUMAR & ORS.

Appellant (s)

VERSUS

BHAGWANT NAMDEORAO MEHETRE & ORS.

Respondent(s)

(With application for exemption from filing OT and with prayer for interim relief)

Date: 29/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s) Mr. V.A. Mohta, Sr.Adv.

Mr. A.K. Sanghi,Adv.

For Respondent(s) Mr. Venkateswara Rao Anumolu,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after a week, as prayed for by learned counsel for the respondent.

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(Neena Verma)

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Court Master

Court Master

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